

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 299/MP/2018

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009 for clarification regarding construction modalities for BALCO Dharamjaygarh 400 kV D/C (2nd D/C Line) for the purpose of connectivity to BALCO for 250 MW as a bulk consumer.

Date of Hearing : 17.1.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Bharat Aluminum Company Limited (BALCO)

Respondent : Power Grid Corporation of India Limited

Parties present : Shri Sanjay Sen, Senior Advocate, BALCO
Shri Hemant Singh, Advocate, BALCO
Shri Nishant Kumar, Advocate, BALCO
Shri Md. Zeyauddin, BALCO
Ms. Suparna Srivastava, Advocate, PGCIL
Ms Sanjana Dua, Advocate, PGCIL
Ms. Jyoti Prasad, PGCIL
Shri Bhaskar Wagh, PGCIL
Shri G. Chakrabarty, NLDC

Record of Proceedings

Learned senior counsel for the Petitioner submitted that pursuant to decision taken in the 43rd Meeting of Standing Committee on Power System Planning of Western Region held on 11.5.2018, the Petitioner has approached the Commission for seeking clarification regarding the construction modalities for the 400 kV D/C BALCO Dharamjaygarh transmission line. Learned senior counsel submitted that the Petitioner has made huge investment for the transmission line and requested the Commission to resolve the issue.

2. Learned counsel for PGCIL submitted that the Petitioner's application for grant of connectivity has already been processed. However, there is no provision in the Act and the Regulations for construction of dedicated transmission line by a Bulk consumer.

3. The Representative of the NLDC requested for time to file its reply.

4. After hearing the learned senior counsel for the Petitioner, learned counsel for PGCIL and Representative of the NLDC, the Commission decided to constitute a Committee under the Chairmanship of Member (Power System), Central Electricity Authority with representative of the Petitioner, PGCIL and NLDC to go into all aspects for construction modalities for the 400 kV D/C BALCO Dharamjaygarh transmission line. The Commission directed the Committee to submit the report by 31.3.2019.

5. The Petition shall be listed for hearing after receipt of report.

By order of the Commission

Sd/-

(T. Rout)

Chief (Legal)